#### GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3249 TO BE ANSWERED ON 13.03.2020

#### STRATEGY TO COMBAT MALNUTRITION

3249. SHRI KUNAR HEMBRAM:

SHRI JUGAL KISHORE SHARMA:

DR. T. SUMATHY (a) THAMIZHACHITHANGAPANDIAN:

SHRIMATI RITI PATHAK:

Will the Minister of WOMEN AND CHILDDEVELOPMENT be pleased to state:

- (a) whether the Government has chalked out any strategy to effectively combat malnutrition across the country;
- (b) if so the details thereof and the total funds allocated in the last one year, year-wise and State-wise including Tamil Nadu, West Bengal, J&K and Madhya Pradesh:
- (c) whether the Government has devised any new initiatives and policies for the restructuring and strengthening of Integrated Child Development Scheme(ICDS) in the country;
- (d) if so, the details thereof and the performance of the ICDS programs during the last year, State/UT-wise including South Chennai constituency and if so, the details thereof; and
- (e) whether the Government has fixed any accountability for the effective implementation of the said schemes and if so, the details thereof?

#### **ANSWER**

### MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) The Government has accorded high priority to the issue of malnutrition and is implementing several schemes/programmes of different Ministries/Departments through States/UTs to address various aspects related to nutrition. This Ministry is implementing Anganwadi Services, Pradhan Mantri Matru Vandana Yojana (PMMVY) and Scheme for Adolescent Girls( SAG) under the Umbrella Integrated Child Development Services Scheme (ICDS) as direct targeted interventions and POSHAN Abhiyaan as indirect intervention to address the problem of malnutrition among children and women in the country.

Government has set up POSHAN Abhiyaan on 18.12.2017. The goals of POSHAN Abhiyaan are to achieve improvement in nutritional status of Children from 0-6 years, Adolescent Girls, Pregnant Women and Lactating Mothers in a time bound manner with fixed targets as under:

S.No.	Objective	Target		
1.	Prevent and reduce Stunting in children	@ 2% p.a.		
	(0- 6 years)			
2.	Prevent and reduce under-nutrition (underweight	@ 2% p.a.		
	prevalence) in children (0-6 years)			
3.	Reduce the prevalence of anaemia among young	@ 3% p.a.		
	Children(6-59 months)			
4.	Reduce the prevalence of anaemia among Women and	@ 3% p.a.		
	Adolescent Girls in the age group of 15-49 years.			
5.	Reduce Low Birth Weight (LBW).	@ 2% p.a.		

The Abhiyaan aims to reduce malnutrition in the country in a phased manner, through a lifecycle approach, by adopting a synergised and result oriented approach. The Abhiyaan has mechanisms for timely service delivery and a robust monitoring as well as intervention infrastructure. The major activities undertaken under this Abhiyaan are ensuring convergence with various other programmes; Information Technology enabled Common Application Software for strengthening service delivery and interventions; Community Mobilization and Awareness Advocacy leading to Jan Andolan to educate the people on nutritional aspects; Capacity Building of Frontline Functionaries, incentivizing States/ UTs for achieving goals etc.

Further, steps taken under the National Health Mission (NHM), a flagship programme of Ministry of Health and Family Welfare, to address malnutrition *inter alia* include promotion of appropriate Infant and Young Child Feeding (IYCF) practices, Anaemia Mukt Bharat, Iron and Folic Acid (IFA) supplementation, de-worming, promotion of iodized salt, Vitamin-A supplementation, Mission Indradhanush to ensure high coverage of vaccination in children, conducting intensified diarrhoea control fortnights to control childhood diarrhoea, management of sick severely malnourished children at Nutrition Rehabilitation Centers, monthly Village Health and Nutrition Days, Home Based Newborn Care (HBNC) and Home Based Young Child Care (HBYC) programmes, Rashtriya Bal Swasthya Karyakram, etc.

- (b) The funds allocated in the last one year, year-wise and State-wise including Tamil Nadu, West Bengal, J&K and Madhya Pradesh is at Annexure-I, II, III & IV.
- (c) The Government has not devised any new initiatives and policies for the restructuring and strengthening of Integrated Child Development Scheme(ICDS) in the country.
- (d) The performance of the Anganwadi Services Schemes (erstwhile ICDS) during the last year, State/UT-wise is at Annexure-I &V.
- (e) Effective monitoring of schemes is being ensured as follows:
  - (i) The Anganwadi Services Scheme has an in-built monitoring system since its inception to track the physical progress of the scheme in respect of various input process, output and impact indicators through a standardized Management Information System (MIS). Further, in order to strengthen the performance of

Anganwadi Services, Government has introduced monitoring and review mechanism at different levels (National/ State/ District/ Block and Anganwadi level).

Further, ICDS-Common Application Software has been rolled out to capture data on weight and height of children, opening of Anganwadi Centres, distribution of Take Home Ration, attendance of children for pre-school education at Anganwadi Centres. This data/information is available for monitoring on webbased ICDS-CAS dashboard to the supervisory staff at Block, District, State and National level.

- (ii) Under the Scheme for Adolescent Girls, monitoring committees have been setup at all levels (National, State, District, Block and Village level) to take stock of the progress of the scheme as also to strengthen the coordination and convergence between concerned departments.
- (iii) The Pradhan Mantri Matru Vandana Yojana (PMMVY) is implemented through web-based Management and Information (MIS) Software, viz., Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) which is used as an effective tool for regular monitoring. Further, in order to expedite the implementation of the Scheme, regional review meeting-cum-workshops as well as national level workshops are conducted regularly for highest level monitoring. Monitoring is also undertaken through video conferences with all the States/UTs so as to ensure maximum participation by all officials at the State/UT level.
- (iv) Regular reviews and meetings are conducted at National and State/UTs level to monitor the progress of implementation of POSHAN Abhiyaan. Field level checks are carried out by the Ministry &States/UTs. Further, there is a National Nutrition Resource Centre (NNRC) at National level and State Nutrition Resource Centre (SNRC) at State level to closely monitor the implementation of POSHAN Abhiyaan.
- (v) Additionally, National Council under the Chairmanship of Vice Chairman, NITI Aayog and the Executive Committee also monitor the progress of POSHAN Abhiyaan regularly.

\*\*\*\*\*

State/UT-wise Fund released in Supplementary Nutrition component of the Anganwadi Services Scheme during last 1 year:

SI.	State/UTs	Fund released during 2018-19					
No.		SNP	GENERAL				
1	Andhra Pradesh	37353.55	31895.05				
2	Bihar	76987.83	35974.64				
3	Chhattisgarh	24279.95	28735.52				
4	Goa	859.5	778.06				
5	Gujarat	32051.56	29206.4				
6	Haryana	7305.22	13276.2				
7	Jharkhand	29083.25	18797.43				
8	Karnataka	43588.97	43506.22				
9	Kerala	10785.38	17058				
10	Madhya Pradesh	64088.78	49633.10				
11	Maharashtra	106535.22	55705.39				
12	Odisha	43450.56	33841.79				
13	Punjab	3744.1	13411.95				
14	Rajasthan	34950.74	29085.81				
15	Tamil Nadu	37271.35	26488.7				
16	Telangana	22045.61	21257.53				
17	Uttar Pradesh	104579.08	84554.34				
18	West Bengal	68046.87	53839.34				
19	Delhi	3474.65	5457.19				
20	Puducherry	0.00	452.11				
21	Himachal Pradesh	6976.21	24112.44				
22	Jammu & Kashmir	2128.5	34361.46				
23	Uttarakhand	13612.57	18465.2				
24	A & N Islands	369.94	883.04				
25	Chandigarh	769.72	634.14				
26	D&Nagar Haveli	168.86	354.23				
27	Daman & Diu	170.08	97.13				
28	Lakshadweep	100.26	245.20				
29	Arunachal Pradesh	4411.40	7375.84				
30	Assam	30597.01	49561.10				
31	Manipur	7134.08	8892.39				
32	Meghalaya	12364.04	4996.77				
33	Mizoram	1843.36	2493.46				
34	Nagaland	8231.20	3721.00				
35	Sikkim	450.66	1500.366				
36	Tripura	7781.78	9406.72				
Total		847591.84	760055.26				

#### State/UT-wise Fund released under Scheme for Adolescent Girls during last one year:

(Rs. in lakh)

	States/UTs	2018-19					
No.		Released	Utilised				
1	Andhra Pradesh	1011.98	139.57				
2	Arunachal Pradesh	0.00	18.44				
3	Assam	0.00	774.51				
4	Bihar	25.54	686.12				
5	Chhattisgarh	724.75	61.70				
6	Goa	0.40	0.20				
7	Gujarat	5092.44	1206.18				
8	Haryana	37.41	44.71				
9	Himachal Pradesh	0.00	1.71				
	Jammu & Kashmir	560.39	0.00				
11	Jharkhand	0.00	0.00				
_	Karnataka	923.76	880.33				
13	Kerala	289.74	0.00				
14	Madhya Pradesh	5442.40	2810.48				
	Maharashtra	3536.78	2715.98				
16	Manipur	0.00	34.21				
	Meghalaya	12.55	23.75				
	Mizoram	69.32	69.32				
19	Nagaland	214.30	139.36				
	Odisha	866.77	0.00				
	Punjab	26.30	43.13				
_	Rajasthan	0.00	59.39				
	Sikkim	0.00	0.00				
24	Tamil Nadu	0.00	32.28				
25	Telangana	107.49	0.00				
	Tripura	19.16	103.19				
	Uttar Pradesh	1000.35	0.00				
	Uttaranchal	0.00	0.00				
	West Bengal	101.85	0.00				
	A & N Islands	3.18	0.19				
	Chandigarh	2.33	1.66				
	Daman & Diu	4.53	4.53				
33	D & NH	4.94	0.00				
34	Delhi	320.48	18.29				
	Lakshadweep	3.11	0.12				
	Pondicherry	1.63	0.04				
	Total	20403.88	9869.39				

### State/UT-wise details of funds released during last one years under PMMVY during last one year

SI. No.	State/UT	Total amount released during 2018-19 (₹in Lakhs)							
1.	Andaman & Nicobar Islands	85.12							
2.	Andhra Pradesh	17,579.76							
3.	Arunachal Pradesh	205.98							
4.	Assam	3,726.91							
5.	Bihar	6,230.17							
6.	Chandigarh	298.89							
7.	Chhattisgarh	4,912.25							
8.	Dadra & Nagar Haveli	100.11							
9.	Daman & Diu	56.08							
10.	Delhi	2,528.67							
11.	Goa	273.59							
12.	Gujarat	12,682.71							
13.	Haryana	8,218.45							
14.	Himachal Pradesh	2,686.16							
15.	Jammu & Kashmir	2,595.28							
16.	Jharkhand	5,705.12							
17.	Karnataka	13,229.82							
18.	Kerala	7,597.99							
19.	Lakshadweep	12.44							
20.	Madhya Pradesh	33,011.12							
21.	Maharashtra	22,033.21							
22.	Manipur	274.40							
23.	Meghalaya	118.26							
24.	Mizoram	443.51							
25.	Nagaland	101.44							
26.	Odisha	0.225							
27.	Puducherry	315.59							
28.	Punjab	5,977.33							
29.	Rajasthan	21,175.55							
30.	Sikkim	154.81							
31.	Tamil Nadu	4,178.43							
32.	Telangana	0.00							
33.	Tripura	577.30							
34.	Uttar Pradesh	41,418.59							
35.	Uttarakhand	1,934.55							
36.	West Bengal	12,615.01							
	Grand Total	2,33,054.82							

State/UT-wise details of funds released during last one year under POSHAN Abhiyaan (Amount in Rs. Lakh)

S. No.	State/UT	Release in FY 2018-19				
1	Andhra Pradesh	8604.68				
2	Bihar	15001.67				
3	Chhattisgarh	9629.51				
4	Delhi	2206.88				
5	Goa	197.78				
6	Gujarat	11228.04				
7	Haryana	5992.46				
8	Himachal Pradesh	4153.15				
9	Jammu & Kashmir	8343.52				
10	Jharkhand	5110.45				
11	Karnataka	9870.89				
12	Kerala	6491.91				
13	Madhya Pradesh	15894.17				
14	Maharashtra	20989.28				
15	Odisha	10571.65				
16	Puducherry	393.70				
17	Punjab	6090.33				
18	Rajasthan	9680.99				
19	Tamil Nadu	12210.93				
20	Telangana	8595.70				
21	Uttar Pradesh	29582.87				
22	Uttarakhand	4301.57				
23	West Bengal	19294.11				
24	Arunachal Pradesh	2663.35				
25	Assam	15492.36				
26	Manipur	3865.37				
27	Meghalaya	1713.27				
28	Mizoram	957.65				
29	Nagaland	1251.97				
30	Sikkim	328.47				
31	Tripura	3695.72				
32	Andaman & Nicobar	416.89				
33	Chandigarh	306.82				
34	Dadra & Nagar Haveli	129.32				
35	Daman & Diu	197.66				
36	Ladakh	-				
37	Lakshadweep	138.90				
	TOTAL	255593.99				

<sup>\*</sup> POSHAN Abhiyaan has been set up on 18.12.2017

S.No.	State/UTs	No. of ICDS I	Proiects	No. of Anganwadi C	nganwadi Services Scheme Quarter Ending 31 March 2019  No. of Anganwadi Centres  Beneficiaries of Supplementary Nutrition  Beneficiaries of Pre-school Ed								cation
		Sanctioned Operational		Sanctioned Operational		Children Children Total Children Pregnant & Total Beneficiaries				Boys Girls Total			
		Canononica	Oporational	Canonica	Operational	(6 months - 3 years)	(3 - 6 years)	(6 months - 6 years)	lactating Mothers (P&LM)	(Children 6 mo-6 years plus P&LM)	(3 - 6 years)	(3 - 6 years)	(3 - 6 years)
1	Andhra Pradesh	257	257	55607	55607	1428615	835787	2264402	654975	2919377	425765	429366	855131
2	Telangana	149	149	35700	35634	950000	550000	1500000	400000	1900000	319213	320160	639373
3	Arunachal Pradesh	98	98	6225	6225	92437	96623	189060	24517	213577	48662	47961	96623
4	Assam	231	231	62153	62153	1450009	1580668	3030677	594296	3624973	798997	770373	1569370
5	Bihar	544	544	115009	99583	2458176	3511680	5969856	1404672	7374528	1322649	1359236	2681885
6	Chhattisgarh	220	220	52474	51215	1218800	997200	2216000	493800	2709800	383582	389108	772690
7	Goa	11	11	1262	1262	36098	16898	52996	14637	67633	8304	8459	16763
8	Gujarat	336	336	53029	53029	1697190	1407503	3104693	744902	3849595	731345	711848	1443193
9	Haryana	148	148	25962	25962	571150	268189	839339	263553	1102892	133976	134213	268189
10	Himachal Pradesh	78	78	18925	18925	242255	155857	398112	96365	494477	51275	51428	102703
11	Jammu & Kashmir	141	141	31938	29599	410165	388285	798450	159609	958059	133533	128803	262336
12	Jharkhand	224	224	38432	38432	1676737	1067818	2744555	718337	3462892	579557	654976	1234533
13	Karnataka	204	204	65911	65911	2314824	1633913	3948737	895465	4844202	756722	761405	1518127
14	Kerala	258	258	33318	33244	434574	380920	815494	304349	1119843	198866	182054	380920
15	Madhya Pradesh	453	453	97135	97135	3310508	3260935	6571443	1426266	7997709	1774542	1773200	3547742
16	Maharashtra	553	553	110486	110219	2583119	2613035	5196154	961743	6157897	1265417	1266428	2531845
17	Manipur	43	43	11510	11510	163401	177583	340984	67208	408192	89622	87961	177583
18	Meghalaya	41	41	5896	5896	208905	245214	454119	73879	527998	96680	95944	192624
19	Mizoram	27	27	2244	2244	72283	82939	155222	28150	183372	27851	28483	56334
20	Nagaland	60	60	3980	3980	133392	145418	278810	34366	313176	73028	71181	144209
21	Odisha	338	338	74154	72587	1871082	2047340	3918422	725129	4643551	1044813	1002527	2047340
22	Punjab	155	155	27314	27279	395846	275650	671496	186289	857785	140745	135223	275968
23	Rajasthan	304	304	62010	61974	1709488	957669	2667157	875613	3542770	478010	493403	971413
24	Sikkim	13	13	1308	1308	14500	10000	24500	5800	30300	6285	6215	12500
25	Tamil Nadu	434	434	54439	54439	1781128	659024	2440152	732488	3172640	558896	543460	1102356
26	Tripura	56	56	10145	9911	160446	171907	332353	69304	401657	86945	84962	171907
27	Uttar Pradesh	897	897	190145	187997	8334903	4057703	12392606	3548330	15940936	2146348	1911355	4057703
28	Uttrakhand	105	105	20067	20067	431166	165896	597062	177003	774065	77200	80506	157706
29	West Bengal	576	576	119481	116107	3063226	2848092	5911318	1366355	7277673	1388168	1335134	2723302
30	A & N Islands	5	5	720	720	7423	2168	9591	2375	11966	1079	1089	2168
31	Chandigarh**	3	3	450	450	21641	26906	48547	7231	55778	13991	12915	26906
32	Delhi*	95	95	10897	10897	302812	134234	437046	114264	551310	65895	68339	134234
33	Dadra & N Haveli	2	2	302	302	8888	10475	19363	3523	22886	5185	5290	10475
34	Daman & Diu	2	2	107	107	2762	2388	5150	1451	6601	1156	1232	2388
35	Lakshadweep	9	9	107	107	2607	843	3450	1148	4598	406	437	843
36	Puducherry	5	5	855	855	24210	2596	26806	9157	35963	1309	1287	2596
	All India	7075	7075	1399697 [1400000 earlier sanctioned by GOI]	1372872	39584766	30789356	70374122	17186549	87560671	15236017	14955961	30191978